

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL
In the Court of MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
Cause List Dated 05-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
Evidence			
1) SC	41/2020		A
ARGUMENTS.			
2) Crl.Misc.	739/2021		NARASIMHA MURTRHY C.D.
CALL ON			
3) SC	53/2016		
Charge			
4) SC	239/2019		A
FDT			
5) SC	284/2019		A
Objection			
6) Crl.Misc.	726/2021		M. HAREESH
7) Crl.Misc.	729/2021		I. S. PRAMOD CHANDRA
8) Crl.Misc.	730/2021		MOHAN G. NAYAK
9) Crl.Misc.	732/2021		MOHAN G. NAYAK
10) Crl.Misc.	746/2021		K. SHRIDHARA
11) Crl.Misc.	758/2021		D. G. MANJUNATHA
12) Crl.Misc.	761/2021		MOHAN G. NAYAK

Case Type

Case No./Year

Sub Stage

Vacation Court, Bangalore Rural
In the Court of MOHAN BADAGANDI
PRL.DISTRICT & SESSIONS JUDGE
Cause List Dated 05-05-2021

Case Type

Case No./Year

Sub Stage

Advocate

ORDERS.

1) O.S.			
2) O.S.	10/2021		H.B. NEELA AND B.S. PUSHPA VATHI
3) O.S.	19/2021		B.R. SUNIL KUMAR
4) O.S.	21/2021		SHIVALINGAPPA
5) O.S.	23/2021		HASEEN TAJ AND ARAVINDA B. S.
	24/2021		REDDY AND REDDY ASSOCIATES
CALL ON			
6) Misc	1/2021		P. R. RAMESH